

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	Hearing	397/ 398	Ramesh Kumar Srinivas & Anr. Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL)	SIGNATURE
1.	HARISH KUMAR V.L.	
	RESPONDENTS	

absent. Counsel for respondent is present. He is informed that there is no application filed by the respondents for rejection of the main petition.

List it finally for hearing on main petition on 01.09.2017.

MEMBER (J)

MEMBER (T)

P.T.O.